

**Assets held by Mrs. and Mr. Justice Aftab Alam
As on 31-03-2012**

Items	Description	Particulars		Remarks
		(A) Self	(B) Spouse	
I. Immovable Assets	Other landed property:	(i) Half share in a piece of land measuring 10682 sq. ft. or 7.848 kathas in area, part of plot No.110 situated at Patliputra Colony in the town of Patna		Purchased under registered sale deed dated October 10, 2006 for a total consideration of Rs.38,00,000/- (rupees thirty eight lakhs only), out of which half, i.e., Rs.19,00,000/- (rupees nineteen lakhs only) was paid by me
		(ii) House constructed on Plot bearing No.15, area - 247.25 sq. mtr. Sector 105, Noida in the Allahabad High Court Judges' Sahakari Avas Samiti Ltd		Cost of construction as on 31.03.2012 - on the basis of W.T. Return for AY 2011-2012 and payments thereafter from 1.4.2011 to 31.3.2012:- Rs.92,49,744/- - financed through personal savings, loans from SBI, loans from relatives and sale of properties earlier held as shown in the declaration submitted along with my letter dated October 29, 2009.
		(iii) Agricultural land: undetermined and unmarked share (estimated to be around 15 acres in area) in family lands held jointly in villages Kunda-Khurampur, in District Shekhpura, Bihar		Ancestral. Around 100 bighas of agricultural land in District Shekhpura, Bihar is held jointly for the last three generations. On partition, my share is expected to be no more than fifteen acres

2. Investments	Shares and Mutual Funds	Nil	Nil	
	GPF	Rs. 24,28,446/- (Rupees Twenty Four Lakhs Twenty Eight Thousand Four Hundred and Forty Six only)		Balance as on 31-03-2012.
3. Other Assets/ Movables	Jewellery		Gold Ornaments and Jewellery	Aggregate value of all the gold ornaments and jewellery was determined and shown as Rs.21,93,695/- (Rupees Twenty One Lakhs Ninety Three Thousand Six Hundred Ninety Five only) as on October 26, 2009 – no change in the quantum of Jewellery earlier reported.
	a) One pair gold cuff links – 6.020 gms.			Gift
	b) One pair gold cuff links – 14.650 gms.			Self acquisition.
	Vehicle	Maruti 800 cc, 1988 model: Reg. No.BEQ 6370		

4. Liabilities	Loans	<p>(i) Bank loan from State Bank of India at Patna.</p> <p>Outstanding balance as on 31/3/12: Rs.2,20,425.19 (Rupees Two Lakhs Twenty Thousand Four Hundred Twenty Five and paise Nineteen only)</p> <p>(ii) Bank loan from State Bank of India, Delhi.</p> <p>Outstanding balance as on 31/3/12: Rs. 27,47,409/- (Rupees Twenty Seven Lakhs Forty Seven Thousand Four Hundred and Nine Only)</p> <p>(iii) Personal loans from others:</p> <p>Rs.22,00,000/- (Rupees Twenty Two Lakhs only)</p>		
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